

ed that of the Direct Finance to Agriculture, which is apparently utilised in rural areas, as much as 64.0 per cent was extended through branches other than rural.

However, to further increase the flow of bank credit into rural and semi-urban areas, public sector banks have been asked to endeavour to attain a credit deposit ratio of 60 per cent in their rural and semi-urban branches. Recently, the banks have also been advised to raise the proportion of priority sector credit to their aggregate credit to the level of 40 per cent by 1985 of which 40 per cent would be to the Sector of Agriculture and Allied Activities. Banks have also been advised to double the share of artisans, craftsmen and village and cottage industries and small units (not requiring more than Rs. 25,000) in their aggregate credit to the small industries sector. Banks are actively participating in Integrated Rural Development Programme (IRDP) and taking up schemes incorporated in the District Credit Plans for joint implementation. These measures are expected to further increase the flow of credit in the rural areas.

#### **Display of confiscated goods meant for disposal**

1912. SHRI HAREKRUSHNA MALICK;

SHRI C. HARIDAS;

Will the Minister of FINANCE be pleased to state:

(a) whether goods confiscated at different customs check posts are duly recorded and whether after necessary procedures the same are displayed for disposal by sale/auction/destruction etc.;

(b) whether his Ministry propose to consider a move to display these goods in all District Headquarters so that

the general public can avail of the opportunity to purchase some utility goods; and

(c) whether tons of these goods now lying idle, unsold and almost uncared for are proposed to be moved to different parts of the country for public sale/auction/destruction so as to clear the backlog?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA):

(a) Yes, Sir. The goods seized and confiscated by the Customs authorities are properly stored and accounted for as per instructions issued by Government from time to time.

(b) No, Sir. However, the consumer goods such as synthetic textiles, electronic goods, etc. are sold to National Cooperative Consumers' Federation Ltd. for sale to bona fide consumers through retail outlets, Sahakari Bhandars, etc. Miscellaneous consumer goods seized in small and heterogeneous lots (other than watches) are so disposed of by retail sale to the members of public through retail counters opened in Customs/Central Excise Collectrates. Watches are sold to HMT, National Cooperative Consumers' Federation Ltd. and military and para-military organisations.

(c) No, Sir. The seized/confiscated goods are properly stored in Customs godowns and are disposed of by the concerned Collectors in accordance with the prescribed procedures.

#### **Direct flight between New Delhi and Port Blair via Bhubaneswar**

1913. SHRI C. HARIDAS: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration to have a direct flight between New Delhi and Port Blair via Bhubaneswar on Mondays, Wednesdays and Fridays for boosting tourism in Orissa State and